

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3825
ANSWERED ON 23.03.2023

SOLAR POWER PROJECTS

3825. SHRI AJAY KUMAR MANDAL
SHRI RAMESH CHANDER KAUSHIK
SHRIMATI GEETA KORA
SHRI SUNIL KUMAR PINTU
SHRIMATI RITI PATHAK
SHRIMATI NAVNEET RAVI RANA
SHRIMATI RAMA DEVI
SHRI JUGAL KISHORE SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) The details of the solar power projects launched in Haryana, Jharkhand, Bihar, Madhya Pradesh, Maharashtra and Jammu and Kashmir during the last three years and the current year, district-wise;
- (b) Whether any scheme has been/is being implemented in Haryana particularly in rural areas of Sonipat district and in rural areas of Jharkhand, Bihar, Madhya Pradesh, Maharashtra and Jammu and Kashmir for solar powered street lamps and solar water pumps;
- (c) If so, the details thereof; and
- (d) the quantum of funds sanctioned and spent for the said projects during the said period, State/UT-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) The details of solar power projects installed during the last three years and the current year across various districts of States of Haryana, Jharkhand, Bihar, Madhya Pradesh, Maharashtra and UT of Jammu & Kashmir, are given at **Annexure-I**.
- (b)&(c) To promote solar powered street lamps and solar water pumps in the country including the States of Haryana, Jharkhand, Bihar, Madhya Pradesh, Maharashtra and UT of Jammu & Kashmir, various schemes like Atal Jyoti Yojana (AJAY) and Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PMKUSUM) have been launched by this Ministry. The details of the schemes and projects sanctioned in these States are given at **Annexure-II**.
- (d) The fund released to these states are given at **Annexure-II (ii)**.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA

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**DETAILS OF SOLAR POWER PROJECTS INSTALLED DURING THE LAST
THREE YEARS AND THE CURRENT YEAR**

(in MW, as on 28-02-2023)

S. No.	State/UT	2019-20	2020-21	2021-22	2022-23
1	Bihar	9.12	7.94	31.12	2.25
2	Haryana	27.62	155.69	502.80	116.08
3	Jammu & Kashmir	4.47	1.43	32.20	2.19
4	Jharkhand	3.45	13.66	36.73	13.06
5	Madhya Pradesh	418.30	204.76	254.73	83.30
6	Maharashtra	168.26	488.17	341.05	1141.07

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b), (c) & (d) OF LOK SABHA
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(i) DETAILS OF THE SCHEMES

Scheme	Application	CFA pattern
Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	<p>(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.</p> <p>(b) Component-B: Installation of 20 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 15 lakh existing agricultural pumps up to 7.5 HP capacities each.</p>	<p>For Component-A, DISCOM would be eligible to get Procurement Based Incentive (PBI) @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the commercial operation date.</p> <p>For Components-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided to the beneficiary. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N, CFA of 50% of the benchmark cost or the tender cost, whichever is lower will be provided.</p> <p>The State Government will also provide subsidy of 30% of the cost of standalone pump/solarization, or higher.State may also opt for feeder level solarization under Component-C.</p>
Off-grid & Decentralized Solar PV Applications Programme Phase-III	<p>(i) Installation of 3,00,000 numbers of solar street lights</p> <p>(ii) Installation of solar power plants of individual size up</p>	<p>Central financial assistance (CFA) of 30% of the benchmark cost of the system or the tender cost, whichever is lower for solar street lights and solar power plants in General Category States and CFA of 90% of the benchmark cost or tender cost whichever is lower, in North</p>

Scheme	Application	CFA pattern
	to 25 kWp in areas where grid power has not reached or is not reliable. (iii) Providing 25,00,000 numbers of solar study lamps in North Eastern States and LWE affected.	Eastern States including Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands. For Solar Study Lamps CFA of 85% of the lamp cost will be provided and balance 15% of the lamp cost will be borne by beneficiary student.
Atal Jyoti Yojana (AJAY) Scheme Phase-II	Installation of 3,04,500 Solar Street Lights.	Under the Scheme, Solar Street Lights (SSLs) with LED capacity of 12 W was provided as per MNRE specification. 75% of the cost of SSL System was provided through MNRE budget and the remaining 25% was provided from MPLADS fund. The scheme was valid till 31.03.2020.

(ii) DETAILS OF SOLAR POWERED STREET LAMPS AND SOLAR WATER PUMPS

S. No.	Name of State/UT	Street Lamp		Water Pump	
		Nos	Fund Released(Lakhs)	Nos	Fund Released (Lakhs)
1	Haryana	0	0	252655	31470
2	Jharkhand	3500	0	36717	3609
3	Bihar	23822	0	0	0
4	Madhya Pradesh	5975	0	12000	7170
5	Maharashtra	0	0	225000	22006
6	Jammu & Kashmir	25000	4312	5000	1569